

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 23rd September, 2014

No. HC.VII-100(Pt.-II)/2010/6892/A: Hon'ble the High Court has been pleased to direct the following Judicial Officers from the States of Assam, Nagaland, Mizoram & Arunachal Pradesh to attend a Seminar, organised jointly by the High Court of Manipur and Manipur Judicial Academy, scheduled to be held on 19th & 20th October, 2014 at the Seminar Hall of the High Court of Manipur-

Sl. No.	Name	Designation
ASSAM		
1.	Shri Utpal Rajkhowa	Chief Judicial Magistrate, Morigaon
2.	Shri Ratnadip Bhattacharjee	Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
3.	Shri Abdus Sattar	Sub-Divisional Judicial Magistrate (S) No.2, Kamrup (M), Guwahati
4.	Smti Himakshi Thakuria Buragohain	Munsiff No.1, Nagaon
NAGALAND		
5.	Shri Chinemchiba	Chief Judicial Magistrate, Mokokchung
6.	Shri Victo Sema	Chief Judicial Magistrate, Longleng
7.	Shri Zaseveyi Venyo	Civil Judge (Jr. Divn.), Kiphire
8.	Smti Tucuno Vamuzo	Civil Judge (Jr. Divn.)-cum- Judicial Magistrate, 1 st Class, Kohima
MIZORAM		
9.	Shri F. Rohlupua	Chief Judicial Magistrate-cum-Senior Civil Judge, Mamit
10.	Smti. Lalrochami Ralte	Senior Civil Judge, Serchhip
11.	Shri Thomas Lalrammawia	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizawl
12.	Shri H. Laldusanga	Civil Judge-cum-Judicial Magistrate, 1 st Class, Kolasib
ARUNACHAL PRADESH		
13.	Shri Tage Halley	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Aalo, West Siang District
14.	Shri Komjum Tasso	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Ziro, Upper Subansiri District
15.	Shri Domo Padu	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Daporijo, Upper Subansiri District
16.	Shri Damge Niri	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Khonsa, Tirap
THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY		

The details of the Seminar will be uploaded in the official website of the Gauhati High Court (at the link : 'Training Notice') in due course.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM


Memo No. HC.VII-100(Pt.-II)/2010/6893 - 6929/A dated 23.09.14

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Law and Judicial Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
7. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.
The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.
8. **The Registrar General, High Court of Manipur at Imphal, Mantripukhri.**
9. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
10. **The District & Sessions Judge, Kamrup (M), Guwahati / Morigaon / Nagaon. He / she is requested to inform the nominated participant(s) of his / her respective District.**
11. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. **The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur at Imphal, Mantripukhri.**
13. **The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He is requested to inform the nominated participants of his State.**
14. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
15. **The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the nominated participants of his State.**
16. Shri Utpal Rajkhowa, Chief Judicial Magistrate, Morigaon
17. Shri Ratnadip Bhattacharjee, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
18. Shri Abdus Sattar, Sub-Divisional Judicial Magistrate (S) No.2, Kamrup (M), Guwahati
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24. Shri F. Rohlupaia, Chief Judicial Magistrate-cum-Senior Civil Judge, Mamit
25. Smti. Lalrochami Ralte, Senior Civil Judge, Serchhip.
26. Shri Thomas Lalrammawia, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl
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31. Shri Damge Niri, Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.) Khonsa, Tirap
32. The Administrative Officer, Judicial Academy, Assam.
33. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of Gauhati High Court immediately.**
34. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
35. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
36. The CA to Registrar General, Gauhati High Court, Guwahati.
37. Office File.

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 JUDICIAL ACADEMY, ASSAM